

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-212
IB-2068(ND)/2019

IN THE MATTER OF:

M/s. Century Road Transport Pvt Ltd.
Vs.
M/s. Tyson Retail Services Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 04.09.2019

CORAM:

MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None is present on behalf of the petitioner, Neither was anyone present on the last date of hearing i.e. 02.09.2019. It appears that the petitioner is not interested in prosecuting the case. Dismissed in default.

-Sdr-

(SUMITA PURKAYASTHA)
MEMBER (T)

-Sdr-

(INA MALHOTRA)
MEMBER (J)